NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.149/BB/2017	-	For hearing	Rule 4(b) IBC	VM Confestionery Ltd. Vs. ROC, ESIC & PF, Karnataka

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. PRAMODKUMAR

PATIL

9738349477.

Petitionor

The matter is listed today for admission. Issue notice to the Respondent. Registry to prepare notice. The counsel for the Petitioner to collect the notice from the Registry and serve on the Respondent and to file proof of service. Further petitioner to comply the objections raised by the Registry.

List it on 27.02.2018.

MEMBER (T)

MEMBER (J)